## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

O For T.K.Bhaskan Priyadaushini N. Akhil Jain Course for Petitioner Petitioner

## **ORDER**

Counsel for petitioner present and stated that counsel for respondents sent a communication that he could not attend before the Tribunal today due to personal inconvenience and prayed for time to make submissions. Time is enlarged at request. Put up on 20.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)